

♠ FFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

On attaining the age of superannuation Sh. Subhash Chand, Dak-Peon, E.C. 90139 S/o Late Sh. Kartar Singh posted in the office pool of Admn. Branch-III, Tis Hazari Courts, Delhi will retire from Government Service with effect from 31.03.2022 (A/N).

> 79.3.22 (GIRISH KATHPALIA) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)

No	22485-	5/8 /PF/Admn, III/2022
INO.		/FF/Admi.111/2022

Dated, Delhi the

Copy forwarded for information and necessary action to:-

1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs.), Delhi

2. The Ld. Principal District & Sessions Judges, West/New Delhi/East/North-East/Shahdara/South-West Districts, Delhi/New Delhi.

3. The DDO/Assistant Accounts Officer, Accounts Branch, Central District, THC, Delhi with the request to inform the Housing Department in case the official is in possession of government accommodation.

4. The PAO, Central District, THC, Delhi (through Accounts Branch concerned) .

5. The A.O. Vigilance & Litigation Branch, Central & West/New Delhi/East/North-East/Shahdara/South-West Districts, Delhi/New Delhi.

6. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi

- 7. Dealing Assistants- Establishment/P&T, Admn.III, THC, Delhi
- 8. The Dealing Official, Leave seat, Central & West/New Delhi/East/North-East/Shahdara/South-West Districts, Delhi/New Delhi.

9. Pay Bill Clerk & Service Book Seat official, Central District, THC, Delhi for necessary action.

10. The Dealing Official, Pension Cell, Central District, THC, Delhi

11. Dealing Official Layer Seat, Tis Hazari Courts, Delhi.

12. The Web-Site Committee, Tis Hazari Courts, Delhi.

13. Recruitment Cell, Tis Hazari Courts, Delhi.

14. Sh. Subhash Chand, Dak-Peon, E.C. 90139 S/o Late Sh. Kartar Singh posted in the office pool of Admn. Branch-III, Tis Hazari Courts, Delhi

(BALBIR SINGH SHALAR)

Administrative Officers (Judicial)

Admn. Branch - III

O/o Principal District & Sessions Judge (HQs.) Delhi.